

पेट्रोलियम और रसायन तथा समाज कल्याण मन्त्रालय में राज्य मन्त्री (श्री रघुरमैया) : (क) जी हाँ।

(ख) शोधनशाला में उत्पादित तेल भारत में प्रयोगकर्ताओं द्वारा अपनाई गई विशिष्टियों को पूरा करता है। परन्तु जुलाई 1967 में आई० ए० एफ और एच० ए० एल ने बताया था कि तेल में लुब्रीकेटिंग गुण की कमी के कारण, नैट एयरक्राफ्टस के 12 ईंधन पम्प खराब हो गये और एक दो कर्सेजों में संचालन अंश अधिक ताप के कारण जुड़ गये। इस अनुभव को ध्यान में रखते हुए तेल के लुब्रीकेटिंग गुण में सुधार के लिए कदम उठाये गये थे। तब से प्रयोगकर्ताओं से कोई शिकायत नहीं हुई है।

(ग) इस विषय में सरकार के पास कोई सूचना नहीं है। जैसे कि सभा को पहले सूचित किया है, मुंगेर के पास गंगा जल के दूषित होने तथा उससे सम्बन्धित मामलों के बारे में सही पता लगाने के लिए एक जांच आयोग की स्थापना की गई।

Training Facilities to Scheduled Castes for I. A. S. & P. C. S. Examinations

8033. SHRI P. R. THAKUR: Will the Minister of SOCIAL WELFARE be pleased to refer to the statement made in Lok Sabha by the then Deputy Minister in the Ministry of Home Affairs on the 14th April, 1964 and state :

(a) the details of the progress made so far in pursuance of the Government decision to extend the facilities of pre-examinations and also other UPSC examinations then the combined competitive examinations for the Scheduled Castes and Tribes youngmen;

(b) whether the State Governments drew up the necessary schemes for the purpose and implemented them so far;

(c) if so, the details thereof Statewise;

(d) the extent of financial assistance given so far to the State Governments for this purpose;

(e) the progress of the programme of training that was agreed to be taken up by the Directorate General of Employment and Training for the Scheduled Castes and Scheduled Tribes youths for all kinds of vacancies, in Class III particularly; and

(f) Whether a training centre in Delhi was actually started in 1964, as promised, for certain specified UPSC examinations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a) to (d). Owing to the hostilities with Pakistan and subsequent tightening of the budget, no new schemes of this type could be taken up. The States could not also locate the necessary financial resources. However beginning was made in the financial year 1967-68; eight States—Andhra Pradesh, Bihar, Madhya Pradesh, Orissa, Punjab, Rajasthan, West Bengal and Uttar Pradesh, initiated the setting up of pre-examination Coaching Centres. A sum of Rs. 4 lakhs has been allotted to them as Central assistance for this scheme which will start operating effectively only during the current financial year.

(e) In view of the response from the States, the original idea of implementing the scheme through the Director General of Employment and Training was given up.

(f) It was a proposal, not a promise. The proposal could not materialise because of limitations in the budget.

Scheduled Castes and Scheduled Tribes Candidates in Public Undertakings

8034. SHRI P. R. THAKUR : Will the Minister of SOCIAL WELFARE be pleased to refer to the statement made in the Lok Sabha by the then Deputy Minister in the Ministry of Home Affairs on the 14th April, 1964 and state :

(a) the details of the progress made so far of Government proposal of requesting the commercial and industrial undertakings in the private sector to take in the Scheduled Castes and the Scheduled Tribes candidates and also to furnish such statistics of employment on the pattern of a similar policy regarding indianization of the staff in some foreign firms;

(b) whether any scheme was worked out for this purpose and whether any